



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP/1/CB/ 2016	TP 119/2016	Hearing	237	Dr. Sabapathi Doral Raju Vs Peerless Engineering Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. HARI 9444035493	COUNSEL FOR PETITIONER	
2.	K.V SATISH 8884321353	COUNSEL FOR R 2	

Counsel for petitioner is present. Counsel for respondent is also present. This matter is listed today for clarification and after hearing both sides, the matter is posted for orders on 26.07.2017.


MEMBER (J)


MEMBER (T)